

the Railway Board on the 23rd December, 1953, the Eastern and North-Eastern Railway Authorities served notices on some officers and other employees to go on leave from April, 1954 preparatory to retirement;

(b) whether it is a fact that most of them have been recalled to duty; and

(c) the number of officers and other employees working on those Railways at present after attaining the age of super-annuation?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes; on some ministerial staff governed by Rule 2046 (2) (a) of the State Railway Establishment Code Volume II. (The letter does not apply to non-ministerial railway servants).

(b) No. Only one employee has been recalled to duty.

(c) A few employees have been re-employed, but their number is not available. The ministerial staff mentioned in (a) above are not treated as superannuated.

Pandit D. N. Tiwary: The Minister has just said that the number is not available of those who have been re-employed. May I know the reason why the number is not available when the Ministry has got full authority over the employees?

The Deputy Minister of Railways and Transport (Shri Alagesan): We can get this information and place it on the Table of the House. Just now it is not available.

Pandit D. N. Tiwary: May I know why one officer who was given notice was recalled? What was the reason for recalling him?

Shri Alagesan: He is not exactly an officer, he is one of the ministerial staff. Under the existing rules such of those who are really efficient can be employed up till they attain the age of 60 and this one person comes under that category and he has been re-employed.

Shri Ajit Singh: May I know, as a result of this notice, how many officers and other employees are affected and what was the special reason for serving the notice? May I also know on what basis the notice was served?

Shri Alagesan: I could not quite follow the question.

Mr. Chairman: The hon. Member may repeat his question. He may put the two questions separately.

Shri Ajit Singh: I want to know, as a result of this notice how many officers and other employees have been affected and may I also know on what basis this notice was served?

Mr. Chairman: He wants to know how many officers have been affected.

Shri Shahnawaz Khan: As the hon. Deputy Minister has stated before, we do not have the exact information with us available at present. It can be made available if the hon. Member would put a separate question.

The basis on which this change was made was in connection with the clarification that was issued by the Ministry of Home Affairs regarding this rule. Previously it was stated that those employees who had entered Government service permanently prior to 1st April, 1938 may be required to serve up to the age of 55 years but should ordinarily be retained in service if he continues to be efficient up to the age of 60. This was the original rule and later on it was changed because anybody who was retired before 60 had to be issued a 'show-cause' notice. Later on, in the clarification it was held that no 'show-cause' notice was necessary and that the people who should be retained should be decided only on the basis of their efficiency. That is the reason.

TRAINING IN AGRICULTURAL STATISTICS

*473. **Shri V. Missar:** Will the Minister of Food and Agriculture be pleased to state the duration of the

training in Agricultural Statistics in the newly Organised Centre therefor?

The Minister of Agriculture (Dr. P. S. Deshmukh): About ten weeks.

INTERNATIONAL STATISTICAL TRAINING CENTRE

*475. **Shri Ibrahim:** Will the Minister of Food and Agriculture be pleased to state the number of the Indian agricultural, animal husbandry and statistical officers who are receiving training at the International Statistical Training Centre on Experimental Designs and Survey Techniques opened at the Indian Agriculture Research Institute, New Delhi?

The Minister of Agriculture (Dr. P. S. Deshmukh): Thirteen Indians received training at the Centre.

RAILWAY STAFF QUARTERS

*476. **Shri Randaman Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railway authorities have not so far provided residential accommodation to their employees as promised at the time of regrouping of Railways;

(b) whether it is also a fact that a deputation of the workers met him recently in this connection; and

(c) if so, the action taken or proposed to be taken in this regard?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) No Sir. All staff who were transferred on condition that they would be provided with quarters immediately have been provided with quarters. But the majority of the staff who were transferred to Delhi on condition that they would not be provided with quarters for sometime to come have not yet been provided with quarters.

(b) Yes, Sir.

(c) The matter is under active consideration.

श्री रत्नबमन सिंह : क्या रेलवे तथा परिवहन मंत्री के सभासचीव महोदय अपने अंगरंजी में दिये गये उत्तर को हिन्दी में समझाने की कृपा करेंगे ?

Mr. Chairman: The hon. Minister may give the gist of his answer in Hindi.

The Deputy Minister of Railways and Transport (Shri Alagesan): The original question was in English and not in Hindi.

Mr. Chairman: That has been the difficulty for the past 3 or 4 days. He wants the answer in Hindi.

श्री शाहनवाज खां : (क) नहीं साहब । तमाम वह लोग जिनकी तबदीली दिल्ली में इस शर्त पर हुई थी कि उनको जरूरी तौर पर क्वार्टर दिये जायेंगे, उनको क्वार्टर दिये जा चुके हैं, लेकिन अक्सरियत ऐसे लोगों की थी जिनको दिल्ली उस शर्त के ऊपर तबदीली किया गया था कि उनको क्वार्टर कुछ देर के बाद मिलेंगे। ऐसे लोगों की अक्सरियत है जिन को अभी क्वार्टर नहीं मिले हैं ।

(ख) जी हां ।

(ग) मामला जेर गॉर है ।

श्री रत्नबमन सिंह : जब कि ये रेलवे कर्मचारी खास तौर से परमानेंट मुलाजिम माने जाते हैं, तब उनके लिये मकान देना क्या आवश्यक नहीं समझा जाता ?

श्री शाहनवाज खां : जी, आवश्यक तो जरूर माना जाता है और रेलवे मिनिस्ट्री पूरी पूरी कोशिश कर रही है कि जल्दी से जल्दी यह तमाम क्वार्टर मुहैया किये जाय ।

श्री रत्नबमन सिंह : इसमें कितना बका लगेगा ?

श्री शाहनवाज खां : यह कहना जरा मुश्किल है ।

Shri Bhagwat Jha Azad: May I know by what percentage accommodation facilities for the staff have fallen short of the present demand?